

**SENIOR CIVIL JUDGE AND JMFC, SHAHAPUR****Bhamini****SENIOR CIVIL JUDGE AND JMFC****Cause List Date: 02-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	C.C. 502/2016 (AWAIT ORDER)		State of Karantaka Gogi PS <b>Vs</b> NInganna	APP
2	CrI.Misc. 22/2020 (APPEARANCE OF PARTY)		Ayyamma @ Mallamma W/o Mareppa Devikeri, <b>Vs</b> Mareppa S/o Saibanna Devikeri	Sajjan Sharanappa Madivalappa
3	CrI.Misc. 23/2020 (APPEARANCE OF PARTY)		Nagaraj S/o Bheemreddy Kattimani <b>Vs</b> Bheemreddy S/o Hanumantha Kattimani	Rampure Basamma Mallappa
4	C.C. 52/2020 (HEARING)		B.Gudi PS <b>Vs</b> Goudappa @Devaraj	APP
5	C.C. 94/2020 (APPEARANCE OF ACCUSED)		Bheemarayangudi P.S <b>Vs</b> Syed Unuse S/o Manjur Ahmad	APP
6	C.C. 109/2020 (APPEARANCE OF ACCUSED)		Bheemarayangudi P.S <b>Vs</b> Mahadevappa S/o Ningappa Dodmani	APP
7	C.C. 168/2020 (APPEARANCE OF ACCUSED)		Bheemaranagudi PS <b>Vs</b> Vinod S/o Harishchandar	APP
8	C.C. 242/2020 (APPEARANCE OF ACCUSED)		Bheemaranagudi PS <b>Vs</b> Vasant S/o Yankanna Police Patil	APP
9	C.C. 117/2020 (FRAMING OF CHARGE OR PLEA)		Bheemarayangudi <b>Vs</b> Mailari S/o Marthandappa Madarki	APP
10	C.C. 197/2020 (FRAMING OF CHARGE OR PLEA)		Bheemarayangudi P.S <b>Vs</b> Anil S/o Balu Rathod 22 years, R/o Hothpeth thanda	App
11	C.C. 812/2016 (EVIDENCE-CRIMINAL)		Shahapur PS <b>Vs</b> Yallalingayya	dddd ddd
12	C.C. 19/2020 (EVIDENCE-CRIMINAL)		B.Gudi PS <b>Vs</b> Chandrayya	APP
13	C.C. 241/2020 (EVIDENCE-CRIMINAL)		Bheemaranagudi PS <b>Vs</b> Prabhu S/o Basalingayya Hiremath	APP

**SENIOR CIVIL JUDGE AND JMFC, SHAHAPUR**

**Bhamini**

**SENIOR CIVIL JUDGE AND JMFC**

**Cause List Date: 02-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	C.C. 31/2020 (ACCUSED STATEMENT u/s 313 CrPC)		B.Gudi PS <b>Vs</b> Siddanna Mali Biredar	APP

---

**SENIOR CIVIL JUDGE AND JMFC, SHAHAPUR**

**Bhamini**

**SENIOR CIVIL JUDGE AND JMFC**

**Cause List Date: 02-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	EX 67/2018 (Objection)		Amalappa <b>Vs</b> Hanamantha	Santosh Mahendrakar
2	FDP 8/2019 (Objection)		Hussainbee <b>Vs</b> Mohd Barisab	R.M. Honnareddy
3	FDP 10/2019 (Objection)		Shahanaj <b>Vs</b> Khajahusen	I.S.Herematha
4	M.V.C. 68/2020 (Objection)		Annamma <b>Vs</b> Bhagesh	Sahu S Shekhar
5	O.S. 56/2020 (SUMMONS)		Raviraj S/o Baganna Kembavi <b>Vs</b> Basavaraj S/o Hayalappa Bagli	R.M.Honnareddy Advocate.
6	O.S. 49/2018 (NOTICE)		Jambamma <b>Vs</b> Nagendra	Kollur Ramanagowda H
7	O.S. 72/2020 (NOTICE) IA/1/2020		Parvati W/o Parvatreddy <b>Vs</b> Sidramappa S/o Chandappa Soora	Kollur Ramanagowda H
8	EX 5/2018 (Step)		Nabi Sab <b>Vs</b> Ramlingappa	Sajjan Sharanappa Madivalappa
9	EX 73/2018 (Step)		Nagamma <b>Vs</b> Bhimanna	Padashetty Gururaj
10	FDP 2/2019 (Step)		Ahiyabai <b>Vs</b> Sharada Bai	RHK
11	O.S. 64/2019 (HEARING)		Basavantraya <b>Vs</b> Mallamma	AMRESH DESAI
12	O.S. 125/2019 (Step) IA/1/2019		Gangamma <b>Vs</b> Mahadevappa	B.M.K
13	FDP 14/2019 (Step)		Mallamma <b>Vs</b> Bassamma	Sandeep N Desai
14	FDP 15/2019 (HEARING)		Monohar <b>Vs</b> Basavaraj	Kanchi Shreemanth

**SENIOR CIVIL JUDGE AND JMFC, SHAHAPUR****Bhamini****SENIOR CIVIL JUDGE AND JMFC****Cause List Date: 02-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	FDP 4/2020 (Step)		Canara Bank Shahapur <b>Vs</b> Kallappa S/o Sharanappa Satyampeth	Patil Shantagaouda venkangouda
16	O.S. 120/2019 (ISSUES-CIVIL)		Mallikarjun <b>Vs</b> Siddanna	Rampure Basamma Mallappa
17	M.V.C. 12/2020 (ISSUES-CIVIL)		Parushuram <b>Vs</b> The H.M Mouneshwar School Bunkaldoddi	Kattimani Vasudev Hanumantappa
18	O.S. 12/2016 (EVIDENCE-Civil)		Sugamma <b>Vs</b> Shankamma	S V Kulkarni
19	M.V.C. 300/2018 (EVIDENCE-Civil)		Dastgirsab <b>Vs</b> Nagaraj	Padashetty Gururaj
20	M.V.C. 31/2019 (EVIDENCE-Civil)		Santosh <b>Vs</b> Shreekanta	Sugural Hemareddy H C Reddy
21	O.S. 48/2019 (EVIDENCE-Civil) IA/1/2019		Abdul Basha <b>Vs</b> Iqbal	Sahu S Shekhar
22	O.S. 55/2019 (EVIDENCE-Civil)		Basalingappa <b>Vs</b> Maalappa	Kollur Ramanagowda H
23	O.S. 60/2019 (EVIDENCE-Civil)		Chandrakanthamma <b>Vs</b> Rajshekhar	Sahu S Shekhar
24	M.V.C. 18/2012 (EVIDENCE-Civil)		Basawaraj <b>Vs</b> Sharanappa	
25	O.S. 97/2019 (EVIDENCE-Civil) IA/1/2019		Ansar Patel <b>Vs</b> Maheboob Patel	Kularni Shinivasarao venkatarao
26	M.V.C. 188/2019 (EVIDENCE-Civil)		Syed Javeed Hussain @ Javeed Hussain <b>Vs</b> Siddappa	Rampure Basamma Mallappa
27	O.S. 119/2019 (EVIDENCE-Civil) IA/1/2019		Smt. Shantabai <b>Vs</b> Madeppa @ Madivalappa	R.M. Honnareddy
28	M.V.C. 15/2020 (EVIDENCE-Civil)		Kantamma <b>Vs</b> Siddramappa	Padashetty Gururaj

**SENIOR CIVIL JUDGE AND JMFC, SHAHAPUR**

**Bhamini**

**SENIOR CIVIL JUDGE AND JMFC**

**Cause List Date: 02-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	R.A 26/2020 (JUDGEMENT-CIVIL)		Kasimbee W/o Dawalsab Sepur <b>Vs</b> Alimbee W/o Syed Ali	Sahu S Shekhar
30	O.S. 45/2011 (ORDERS-CIVIL)		Ramachar <b>Vs</b> Kristachar	A Vijaykumar  SVK
<b>( O.S./0000045/2011)</b>				
<b>: O.S./0000045/2011</b>				
31	O.S. 55/2014 (ORDERS-CIVIL)		Md Ayyub Sab <b>Vs</b> Ashamat Bee	
32	FDP 6/2017 (ORDERS-CIVIL)		Ambubai <b>Vs</b> Tuljabai	Pujari Mallappa
<b>( FDP/0000006/2017)</b>				
<b>: FDP/0000006/2017</b>				
33	M.V.C. 94/2019 (ORDERS-CIVIL)		Mahantesha <b>Vs</b> Shrirajuddin	Padashetty Gururaj
34	EX 84/2019 (ORDERS-CIVIL)		Vasanthrao <b>Vs</b> The Special Land Acquisition Officer	Niteenkumar S
35	O.S. 34/2020 (ORDERS-CIVIL)		Bassamma D/o Basawarajappagouda <b>Vs</b> Basawarajappagouda S/o Nagappagouda B.Patil	Kanchi Shreemanth
36	M.V.C. 908/2009 (ORDERS-CIVIL)		Nagaraj S/o Linganna @ Ninganna <b>Vs</b> Tippanna S/o Bhojunayak Rathod	Kanchi Shreemanth
37	M.V.C. 909/2009 (ORDERS-CIVIL)		Basavaraj S/o Shivalingappa Pujari <b>Vs</b> Tippanna S/o Bhoju Naik Rathod	Kanchi Shreemanth
38	P and Sc 1/2020 (ORDERS-CIVIL)		Siddalingamma W/o Sharnappa Thanagundi and others <b>Vs</b> All concerned	Sahu S Shekhar
39	R.A 31/2020 (ORDERS-CIVIL) IA/1/2020 IA/2/2020		Fathima @ Sabira Begum W/o Baba Patel <b>Vs</b> Kahadarabee W/o Mohmad Patel	Kulkarni Laxmi Narayana Shinivasrao

**CIVIL JUDGE AND JMFC, SHAHAPUR**  
**Kadappa Hukkeri**  
**CIVIL JUDGE AND JMFC**  
**Cause List Date: 02-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11.00 - 2.00 PM</u></b>				
1	Crl.Misc. 862/2019 (NOTICE)		Shweta <b>Vs</b> Praveenkumar	Smt. Savatri Adv
2	Crl.Misc. 263/2020 (NOTICE)		Abdul Wajid <b>Vs</b> The C.M.C.Shahapur	Padashetty Gururaj
3	C.C. 450/2015 (HEARING)		Karnataka state through Mines Dept. <b>Vs</b> G.Ramudu	APP
4	C.C. 163/2013 (APPEARANCE OF ACCUSED)		SRIRAM FINANCE <b>Vs</b> ESWARAPPA	RND
5	C.C. 1000/2019 (APPEARANCE OF ACCUSED)		Sridhar <b>Vs</b> Sharanayya	Sahu S Shekhar
6	C.C. 1099/2019 (APPEARANCE OF ACCUSED)		Shahapur PS <b>Vs</b> Abdul Amita	APP
7	C.C. 34/2020 (APPEARANCE OF ACCUSED)		Shahapur PS <b>Vs</b> Bhimaraya	APP
8	C.C. 35/2020 (APPEARANCE OF ACCUSED)		Shahapur PS <b>Vs</b> Shivaraj	APP
9	C.C. 605/2020 (APPEARANCE OF ACCUSED)		Shahapur PS <b>Vs</b> Veeresh	APP
10	C.C. 606/2020 (APPEARANCE OF ACCUSED)		Shahapur PS <b>Vs</b> Devindrappa	APP
11	C.C. 607/2020 (APPEARANCE OF ACCUSED)		Shahapur PS <b>Vs</b> Bhimanna	APP
<b>SUMMONS TO ACCUSED</b>				
12	C.C. 1144/2019 (APPEARANCE OF ACCUSED)		Shahapur PS <b>Vs</b> Basheere Ahmed	APP
13	C.C. 460/2020 (APPEARANCE OF ACCUSED)		Anil <b>Vs</b> Mohd.Mustafa	HONNAREDDY RAYANNA MALLAREDDPEPA
14	C.C. 591/2020 (APPEARANCE OF ACCUSED)		Shahapur PS <b>Vs</b> Manappa	APP

**CIVIL JUDGE AND JMFC, SHAHAPUR**  
**Kadappa Hukkeri**  
**CIVIL JUDGE AND JMFC**  
**Cause List Date: 02-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	C.C. 1104/2018 (FRAMING OF CHARGE OR PLEA)		B Gudi P S <b>Vs</b> mahesh	s
16	C.C. 1129/2018 (FRAMING OF CHARGE OR PLEA)		Shahapur P S <b>Vs</b> Yallappa	s
17	C.C. 540/2019 (FRAMING OF CHARGE OR PLEA)		M/S Sri Manikanta Cotton Ginnin Factory <b>Vs</b> Yogesh	Sahu S Shekhar
18	C.C. 1196/2019 (FRAMING OF CHARGE OR PLEA)		Shahapur PS <b>Vs</b> Mallu @ Malya	APP
19	C.C. 472/2020 (FRAMING OF CHARGE OR PLEA)		Shahapur PS <b>Vs</b> Sayabanna	APP
20	C.C. 84/2009 (EVIDENCE-CRIMINAL)		Shivanarayanappa <b>Vs</b> Shivaram	
21	C.C. 388/2015 (EVIDENCE-CRIMINAL)		State of Karnataka Shahapur PS <b>Vs</b> Rajkumar	APP
22	C.C. 393/2015 (EVIDENCE-CRIMINAL)		State of Karnataka Shahapur Police <b>Vs</b> Venktesh	APP
23	C.C. 199/2016 (EVIDENCE-CRIMINAL)		State of Karnataka shahapur PS <b>Vs</b> Mallikarajun	APP
24	C.C. 535/2016 (EVIDENCE-CRIMINAL)		Shahapur PS <b>Vs</b> SIDRAMAPPA	
25	C.C. 958/2017 (EVIDENCE-CRIMINAL)		Shahapur PS <b>Vs</b> Saibanna	
26	C.C. 960/2017 (EVIDENCE-CRIMINAL)		Shahapur PS <b>Vs</b> Hanamanta	
27	C.C. 1152/2017 (EVIDENCE-CRIMINAL)		Shahapur PS <b>Vs</b> Hayyalappa	
28	C.C. 418/2018 (EVIDENCE-CRIMINAL)		Shahapur PS <b>Vs</b> Venkatesh	
29	C.C. 996/2018 (EVIDENCE-CRIMINAL)		Shahapur P S <b>Vs</b> Mallanagouda	s

**CIVIL JUDGE AND JMFC, SHAHAPUR**  
**Kadappa Hukkeri**  
**CIVIL JUDGE AND JMFC**  
**Cause List Date: 02-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
30	C.C. 1014/2018 (EVIDENCE-CRIMINAL)		Shahapur P S <b>Vs</b> Sabanna	s
31	C.C. 941/2019 (EVIDENCE-CRIMINAL)		Yankappa <b>Vs</b> Ramanjanayya	Bukkal Mallikarjun Rayappa
32	C.C. 934/2019 (CUSTODY MATTERS)		Shahapur PS <b>Vs</b> Banala Subhasha	APP
33	C.C. 935/2019 (CUSTODY MATTERS)		Shahapur PS <b>Vs</b> Banala Subhash	APP
34	C.C. 936/2019 (CUSTODY MATTERS)		Shahapur PS <b>Vs</b> Banal Subhash	APP
35	C.C. 1161/2019 (CUSTODY MATTERS)		Shahapur PS <b>Vs</b> Banala Subhash	APP
36	C.C. 545/2016 (ACCUSED STATEMENT u/s 313 CrPC)		Shahapur PS <b>Vs</b> Mahesh	
37	Crl.Misc. 644/2019 (For Citation)		Tippawwa <b>Vs</b> C.M.C.Shahapur	Kollur Ramanagowda H
38	Crl.Misc. 729/2019 (for objections)		Smt Abeda Begum <b>Vs</b> Dastagir	Hosmani Satyamma Rajeswari
39	Crl.Misc. 204/2018 (For Balance)		Mallawwa <b>Vs</b> Sharanappa @ Bassappa	Kanchi Shreemanth

**Cases listed below are adjourned due to Covid 19**

40	C.C. 487/2014 (APPEARANCE OF ACCUSED)	<b>19-12-2020</b>	Kavita <b>Vs</b> Chandrashekhar Avanti	Sri Bhaskar Rao Shahapur
----	---	-------------------	--	-----------------------------



**CIVIL JUDGE AND JMFC, SHAHAPUR**  
**Kadappa Hukkeri**  
**CIVIL JUDGE AND JMFC**  
**Cause List Date: 02-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11.00 - 2.00 PM</u></b>				
1	O.S. 279/2017 (SUMMONS)		Parvati <b>Vs</b> Lingappa	Mudbool BHASKAR RAO
2	O.S. 291/2017 (SUMMONS)		Bhim Ray Through GPA <b>Vs</b> Parasuram Masi	Patil Shantagaouda venkangouda
3	O.S. 41/2020 (SUMMONS)		Somal Naik <b>Vs</b> Bebi Bai	Sugural Hemareddy H C Reddy
4	O.S. 187/2020 (SUMMONS)		Moulali <b>Vs</b> Abbas Ali	S S Hiremath
5	O.S. 109/2012 (HEARING)		BHEEMRAO PRAMILABAI <b>Vs</b> KRINSHAN CHARYA ANUSAYABAI	
6	O.S. 79/2014 (HEARING)		Afsar Begum <b>Vs</b> Khasim Ali	Sri H.B. Shahapur
7	O.S. 114/2014 (HEARING) IA/1/2014		Manamma <b>Vs</b> Bhimaraya	Sri S.V.Kulkarni Shahapur
8	O.S. 181/2015 (HEARING)		Mohd.Ali <b>Vs</b> Mohd. Jalani	S.M.Adv Yadgiri
9	O.S. 249/2017 (HEARING)		Laxmi <b>Vs</b> Tippanna	Kulkarni Laxmi Narayana Shinivasrao
10	O.S. 121/2018 (HEARING)		Bheemanna <b>Vs</b> Sharanamma	R N Deshapande
11	FDP 11/2018 (HEARING)		Basamma <b>Vs</b> Monesh	Mudbool Umesh Bhaskar rao
12	O.S. 197/2019 (HEARING)		Siddamma <b>Vs</b> M/s Cor Green Sugar and Fules Pvt.Ltd.	Patil Shantagaouda venkangouda
13	EX 27/2020 (HEARING)		Veerendra C. Patil <b>Vs</b> The D.C. Office Yadgir	SRI T.NAGENDRA
14	O.S. 195/2020 (HEARING) IA/1/2020		Kavaita <b>Vs</b> Ishwar	Kattimani Salomon Alfred

**CIVIL JUDGE AND JMFC, SHAHAPUR**  
**Kadappa Hukkeri**  
**CIVIL JUDGE AND JMFC**  
**Cause List Date: 02-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 269/2011 (EVIDENCE-CIVIL)		MAREPPA MAYAKAL HANMAVVA <b>Vs</b> BHEEMARAYA YEVOOR AMALAVVA	S.V.KULKARNI
16	O.S. 161/2015 (EVIDENCE-CIVIL)		Sridevi <b>Vs</b> Devindramma	Kulkarni Laxmi Narayana Shinivasrao
17	O.S. 163/2015 (EVIDENCE-CIVIL)		Basawaraj <b>Vs</b> Bhimappa @ Bhimanna	Ramesh .N.DESHPANDE
18	O.S. 251/2015 (EVIDENCE-CIVIL)		Shri Jeeveshwar Svakula Sali <b>Vs</b> Manjunath	Kattimani Salomon Alfred
19	O.S. 253/2015 (EVIDENCE-CIVIL)		Shri Jeeveshwar Svakula Sali <b>Vs</b> Santosh	Kattimani Salomon Alfred
20	O.S. 255/2015 (EVIDENCE-CIVIL)		Shri Jeeveshwar Svakula Sali <b>Vs</b> Sachin	Kattimani Salomon Alfred
21	O.S. 7/2016 (EVIDENCE-CIVIL) IA/1/2016		Ranganna <b>Vs</b> Bhimanna	Sahu S Shekhar
22	O.S. 7/2017 (EVIDENCE-CIVIL)		Dodda Sharanappa <b>Vs</b> Sanna Sharanappa	Kattimani Salomon Alfred
23	O.S. 19/2017 (EVIDENCE-CIVIL)		Siddamma <b>Vs</b> Core Green Sugars and Fuels Pvt.Ltd	Sri V.K.Naik Adv.
24	O.S. 89/2017 (EVIDENCE-CIVIL)		Mallappa <b>Vs</b> Babu	HANUMAGOUDA
25	O.S. 65/2018 (EVIDENCE-CIVIL)		Mallappa <b>Vs</b> Chandasaab	Kollur Ramanagowda H
26	O.S. 63/2019 (EVIDENCE-CIVIL) IA/1/2019		Manoj Kumar <b>Vs</b> Basavaraj	Sahu S Shekhar
27	O.S. 291/2015 (DEFENCE EVIDENCE)		Nabuma <b>Vs</b> Basha	Sahu S Shekhar
28	O.S. 8/2014 (for amended plaint)		Rajashekhar gouda <b>Vs</b> Basavaraj	Sri Saloman Alfred Shahapur

**CIVIL JUDGE AND JMFC, SHAHAPUR**  
**Kadappa Hukkeri**  
**CIVIL JUDGE AND JMFC**  
**Cause List Date: 02-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	O.S. 41/2018 (For Steps)		Neelamma <b>Vs</b> Kanate Narasappa	HONNAREDDY RAYANNA MALLAREDDPEPA
30	EX 1/2018 (For Steps)		KB and Y Co-Operative Milk Producers Societies Union Ltd <b>Vs</b> Siddalingappa By L.Rs Devindrappa By L.Rs Basamma	Patil Shantagaouda venkangouda
31	FDP 9/2018 (Await commissioner report)		Mallappa <b>Vs</b> Chandrappa	Kularni Shinivasarao venkatarao
32	O.S. 335/2019 (written statement or objection)		Rangamma <b>Vs</b> Marthandappa	Kollur Ramanagowda H
<b><u>3.00-5.00PM</u></b>				
33	O.S. 171/2018 (ISSUES-CIVIL)		Aadamma <b>Vs</b> Siddamma	Desai Amaresh Shivareddappa
34	O.S. 261/2020 (ORDERS-CIVIL)		Shivalingamma <b>Vs</b> Anand Kumar	Kollur Ramanagowda H

---

**CIVIL JUDGE AND JMFC, SHAHAPUR**  
**Kadappa Hukkeri(Incharge)**  
**ADDL.CIVIL JUDGE & JMFC**  
**Cause List Date: 02-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11.00 - 2.00 PM</u></b>				
1	CrI.Misc. 614/2017 (HEARING)		Maremma <b>Vs</b> Mareppa	Pujari Mallappa
2	C.C. 930/2018 (APPEARANCE OF ACCUSED)		Wadagera P S <b>Vs</b> Vikas Chudari	s
3	C.C. 801/2019 (APPEARANCE OF ACCUSED)		Gogi PS <b>Vs</b> Tammanna	APP
4	C.C. 984/2019 (APPEARANCE OF ACCUSED)		Excise Shahapur PS <b>Vs</b> Anjenaya	APP
5	C.C. 1152/2019 (APPEARANCE OF ACCUSED)		Wadagera PS <b>Vs</b> Sangappa	APP
6	C.C. 1182/2019 (APPEARANCE OF ACCUSED)		Gogi PS <b>Vs</b> Vishwanath	APP
7	C.C. 312/2020 (APPEARANCE OF ACCUSED)		Wadagera PS <b>Vs</b> Mallappa	APP
8	C.C. 417/2020 (APPEARANCE OF ACCUSED)		Excise Shahapur <b>Vs</b> Nandappa	APP
9	C.C. 463/2020 (APPEARANCE OF ACCUSED)		Gogi PS <b>Vs</b> Parashurama	APP
10	C.C. 523/2020 (APPEARANCE OF ACCUSED)		Wadgera PS <b>Vs</b> Khasim	APP
11	C.C. 728/2020 (APPEARANCE OF ACCUSED)		Gogi PS <b>Vs</b> Bhimaraya	APP
12	C.C. 919/2017 (FRAMING OF CHARGE OR PLEA)		Gogi PS <b>Vs</b> Neelamma	
13	C.C. 839/2018 (FRAMING OF CHARGE OR PLEA)		Wadagera P S <b>Vs</b> Raghupati	s
14	C.C. 579/2019 (FRAMING OF CHARGE OR PLEA)		Nagamma <b>Vs</b> Chandappa	Kanchi Shreemanth
15	C.C. 1036/2019 (FRAMING OF CHARGE OR PLEA)		Gogi PS <b>Vs</b> Abdul Kayam	APP

**CIVIL JUDGE AND JMFC, SHAHAPUR**  
**Kadappa Hukkeri(Incharge)**  
**ADDL.CIVIL JUDGE & JMFC**  
**Cause List Date: 02-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
16	C.C. 1101/2019 (FRAMING OF CHARGE OR PLEA)		Wadgera PS <b>Vs</b> Basawaraj	APP
17	C.C. 1183/2019 (FRAMING OF CHARGE OR PLEA)		Gogi PS <b>Vs</b> Ramesh	App
18	C.C. 1415/2014 (EVIDENCE-CRIMINAL)		State of Karnataka Wadager PS <b>Vs</b> Ameenreddy	APP
19	C.C. 1426/2014 (EVIDENCE-CRIMINAL)		State of Karnataka Wadager PS <b>Vs</b> Devindrappa	APP
20	C.C. 105/2016 (EVIDENCE-CRIMINAL)		Ramjanbee <b>Vs</b> Saddam	
21	C.C. 106/2016 (EVIDENCE-CRIMINAL)		Khajabi <b>Vs</b> Rukmuddin	
22	C.C. 183/2018 (EVIDENCE-CRIMINAL)		Gogi PS <b>Vs</b> Prabhat	
23	C.C. 240/2018 (EVIDENCE-CRIMINAL)		Wadgera PS <b>Vs</b> Ningayya	
24	C.C. 728/2018 (EVIDENCE-CRIMINAL)		Excise Shahapur <b>Vs</b> Ravindra	APP
25	C.C. 746/2018 (EVIDENCE-CRIMINAL)		Gogi PS <b>Vs</b> Krishnappa	s
26	C.C. 7/2019 (EVIDENCE-CRIMINAL)		Gogi P S <b>Vs</b> Md.Hajipasha	s
27	C.C. 10/2019 (EVIDENCE-CRIMINAL)		Gogi P S <b>Vs</b> Raddya	s
28	C.C. 870/2019 (EVIDENCE-CRIMINAL)		Gogi PS <b>Vs</b> Bhimanna	APP
29	C.C. 423/2020 (CUSTODY MATTERS)		Wadgera PS <b>Vs</b> Nazeer @ Najeer Ahemad Sab @ Nazeer Sab	APP
30	C.C. 616/2020 (CUSTODY MATTERS)		Wadgera PS <b>Vs</b> Shivaraj	APP

**CIVIL JUDGE AND JMFC, SHAHAPUR**  
**Kadappa Hukkeri(Incharge)**  
**ADDL.CIVIL JUDGE & JMFC**  
**Cause List Date: 02-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
31	C.C. 617/2020 (CUSTODY MATTERS)		Wadgera PS <b>Vs</b> Shivaraj	APP
32	C.C. 677/2016 (ACCUSED STATEMENT u/s 313 CrPC)		Gogi PS <b>Vs</b> Mareppa	
33	CrI.Misc. 939/2017 (for objections)		Anjum Begum <b>Vs</b> Mohammad Haji Pasha	Pujari Mallappa
<b><u>3.00-5.00PM</u></b>				
34	C.C. 468/2012 (ARGUMENTS-CRIMINAL)		GOGI PS <b>Vs</b> BHEEMAPPA MAREMMA	
35	C.C. 366/2013 (ARGUMENTS-CRIMINAL)		State of Karnataka wadagera Ps <b>Vs</b> Chandabi	APP
36	C.C. 14/2014 (ARGUMENTS-CRIMINAL)		State of Karnataka Wadager PS <b>Vs</b> Sadashivareddy	App
37	C.C. 502/2018 (ARGUMENTS-CRIMINAL)		Gogi <b>Vs</b> Bassamma	App

**CIVIL JUDGE AND JMFC, SHAHAPUR**  
**Kadappa Hukkeri(Incharge)**  
**ADDL.CIVIL JUDGE & JMFC**  
**Cause List Date: 02-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11.00 - 2.00 PM</u></b>				
1	O.S. 46/2020 (APPEARANCE OF PARTY)		The Canara Bank Shahapur <b>Vs</b> Hanamantraya	Patil Shantagaouda venkangouda
2	O.S. 108/2020 (APPEARANCE OF PARTY)		Bhimaraya <b>Vs</b> Advamma	Ramesh .N.DESHPANDE
3	O.S. 256/2014 (EVIDENCE-CIVIL)		Zameer Aahmed <b>Vs</b> Imam Sab	HONNAREDDY RAYANNA MALLAREDEPPA
4	O.S. 252/2015 (EVIDENCE-CIVIL)		Renuka <b>Vs</b> Mahantayya Swamy	Kollur Ramanagowda H Kattimani Salomon Alfred
5	O.S. 312/2015 (EVIDENCE-CIVIL) IA/1/2015		Shankar Reddy <b>Vs</b> Sugaraddeppa	Kollur Ramanagowda H
6	O.S. 168/2016 (EVIDENCE-CIVIL)		Savithamma <b>Vs</b> Gangamma	Kulkarni Laxmi Narayana Shinivasrao
7	O.S. 294/2016 (EVIDENCE-CIVIL)		Chennamma <b>Vs</b> Shivappa	Dore Nagendrappa
8	O.S. 58/2017 (EVIDENCE-CIVIL)		Shivappa <b>Vs</b> Mallamma	HANUMAGOUDA
9	O.S. 234/2017 (EVIDENCE-CIVIL)		Shri Jeveshwar Swakula Sali Samaja Gogipeth Through its president <b>Vs</b> Sharmuddin	Patil Shantagaouda venkangouda
10	O.S. 268/2017 (EVIDENCE-CIVIL)		Kavita <b>Vs</b> Rajakumar	Ramesh .N.DESHPANDE
11	O.S. 110/2018 (EVIDENCE-CIVIL)		Tayamma <b>Vs</b> Doddaningamma	RHK
12	O.S. 202/2018 (EVIDENCE-CIVIL)		Abdul Nabi <b>Vs</b> Abida Begum	Ramesh .N.DESHPANDE
13	O.S. 78/2019 (EVIDENCE-CIVIL)		Sahebpattel <b>Vs</b> D.C.Yadgir	HONNAREDDY RAYANNA MALLAREDEPPA

**CIVIL JUDGE AND JMFC, SHAHAPUR**  
**Kadappa Hukkeri(Incharge)**  
**ADDL.CIVIL JUDGE & JMFC**  
**Cause List Date: 02-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 150/2019 (EVIDENCE-CIVIL)		Mahadevappa <b>Vs</b> Hanmantha	Kularni Shinivasarao venkatarao
15	O.S. 214/2019 (EVIDENCE-CIVIL)		Sangamma <b>Vs</b> C.M.C.Shahapur	HONNAREDDY RAYANNA MALLAREDEPPA
16	O.S. 321/2013 (for objections)		Shrihari <b>Vs</b> Mallayya	Sri R.M.Honnareddy Shahapur
17	O.S. 124/2014 (Defendent evidence)		Hajarathbee <b>Vs</b> Shamsuddin	Sri R.M.H. Shahapur
18	O.S. 312/2014 (for amended plaint)		Maremma <b>Vs</b> Sharanappa	Mudbool BHASKAR RAO
19	O.S. 148/2015 (Defendent evidence)		Nagangouda <b>Vs</b> T.M.C Shahapur	Deshapande Gururaj Shahamarao
20	O.S. 290/2016 (Await commissioner report)		Amareshgouda <b>Vs</b> Sadguru Shivakumar Mahaswamigalu	HONNAREDDY RAYANNA MALLAREDEPPA
21	O.S. 128/2017 (for objections)		Dariya Begum <b>Vs</b> Mohammadbee	HONNAREDDY RAYANNA MALLAREDEPPA
<b><u>3.00-5.00PM</u></b>				
22	O.S. 285/2013 (ARGUMENTS-CIVIL)		Channappa <b>Vs</b> The Manager Bhoruka Power Co. Ltd.	Sri R.M.Honnareddy Shahapur
23	O.S. 344/2013 (ARGUMENTS-CIVIL) IA/1/2013		Siddamma <b>Vs</b> Tippanna	Sri S.V.Kulkarni Shahapur
24	O.S. 48/2015 (ARGUMENTS-CIVIL)		Bhoruka Power Corporation <b>Vs</b> Channappa	Kularni Shinivasarao venkatarao
25	Misc 14/2015 (ARGUMENTS-CIVIL)		Neelamma <b>Vs</b> Chandrashekhar	V M F
26	O.S. 144/2017 (ARGUMENTS-CIVIL)		Babu <b>Vs</b> Tahera Begum	Kollur Ramanagowda H